

(2024) 04 TP CK 0007

Tripura High Court- Agartala

Case No: Writ Petition (C) No. 104 Of 2024

Kriti Sundar Sarkar And 17 Ors.

APPELLANT

Vs

State Of Tripura And 5 Ors.

RESPONDENT

Date of Decision: April 1, 2024

Hon'ble Judges: Arindam Lodh, J

Bench: Single Bench

Advocate: K. Nath, Kohinoor N. Bhattacharyya

Judgement

Arindam Lodh, J

Mr. Kohinoor N. Bhattacharyya, learned GA for the respondents-State has sought for an adjournment to file counter affidavit.

Prayer stands allowed.

List the matter on **10.05.2024**.